

(36)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD.
O.A.NO. 943 of 1992.

Between

Dated: 1.12.1992.

E.Maddaiah

...

Applicant

And

1. The Divisional Manager(P)'s Office, Secunderabad(BG),
South Central Railways, Secunderabad.

...

Respondents.

Counsel for the Applicant

: Sri. V.Vijaya Rama Raj

Counsel for the Respondent

: Sri. D.Gopal Rao SC for Rlys.

CORAM:

Hon'ble Mr. R.Balasubramanian, Administrative Member
Hon'ble Mr. C.J.Roy, Judicial Member

The Tribunal made the following order:-

When the case was called Sri. V.Vijaya Rama Raj, learned
counsel for the applicant sought permission to withdraw the OA and
he has made an endorsement in the 'A' file.

Heard Mr. N.Rajeswara Rao, learned counsel for the
respondents. The applicant is permitted to withdraw the OA. The
O.A. is dismissed as not pressed.

M.A.1240/92 filed by the respondents is also dismissed
as unnecessary.


Deputy Registrar (Judl.)

Copy to:-

1. The Divisional Manager(P)'s Office, Secunderabad(BG), South Central Railways, Secunderabad.
2. One copy to Sri. V.Vijaya Rama Raj, advocate, G.A.-1, S.B.H. colony, Gaddiannaram, Hyd-660.
3. One copy to Sri. D.Gopal Rao, SC for Rlys, CAT, Hyd.
4. One spare copy.

Rsm/-

Q.2/92
all

O.A. 943/92

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HYDERABAD BENCH

HYDERABAD

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: AT HYDERABAD

THE HON'BLE MR.

V.C.

AND

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY:M(J)

AND

THE HON'BLE MR.C.J. ROY : MEMBER (JUDL)

Dated: 1/12/1992

ORDER/JUDGMENT:

R.A./C.A./M.b.No.

in

O.A.No.

943/92

T.A.No.

(W.P.No.)

Admitted and Interim Directions issued

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A.Ordered/Rejected

No order as to costs.

pvm.

3/12/92
KII

